

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-196(PB)/2019

IN THE MATTER OF:

Gaurav Batra & Ors.

.... Applicant/petitioner

v.

Today Homes Noida Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

SHRI S.K MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner:

Mr. Rajiv Shanker Dvivedi, Mr. S.K Sarkar, Advs.

For the Respondent(s):

Mr. Rajat Malhotra, Mr. Md. Nausheen Samar, Mr. Akshay R., Advs.

Mr. Sumesh Dhawan, Ms. Vatsala Kak,

Ms. Geetika Sharma, Advs.

ORDER

For order see, (IB)-1596(PB)/2018.

20.08.2019.
Aarti Makker